

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.107/91

Date of Order: 8.2.1994

BETWEEN :

Mrs. E.Y.J.Rao

.. Applicant.

A N D

1. Commanding Officer,
Air Force Station,
Begumpet,
Hyderabad - 500 011.

2. Air Officer Commanding (AOC-In-C)
Training Command, I.A.F. Head Quarters
Hebbal, Bangalore - 6.

3. Chief of Air Staff (C.A.S.) Air Head,
Quarters, Vayu Bhavan,
New Delhi - 11.

.. Respondents

Counsel for the Applicant

.. Mrs. S.Thripura Sundari

Counsel for the Respondents

.. Mr. N.R.Devraj

CORAM:

HON'BLE SHRI K.NEELADRI RAO : VICE-CHAIRMAN

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.).

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O.A.NO.107/91

JUDGMENT

(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICECHAIRMAN)

Neither the applicant nor her counsel was present when this case was called yesterday. Then it was posted for dismissal for today. Even today neither the applicant nor her counsel is present. The learned standing counsel for the respondents, Shri N.R.Devaraj is present. He stated that Wing Commandor Shri Prakash Trikha had come yesterday to instruct him in this matter and he is also present today. In the circumstances, the OA is dismissed for default. No costs.

(R.RANGARAJAN)
MEMBER (ADMN.)

(V.NEELADRI RAO)
VICE CHAIRMAN

DATED: 8th February, 1994.
Open court dictation.

Prabhakar 18-3-94
Deputy Registrar (J) cc

vsn

To

1. The Commanding Officer,
Air Force Station, Begumpet, Hyderabad-11.
2. The Air Officer Commanding (AOC-in-C)
Training Command, I.A.F. Head Quarters,
Hebbal, Bangalore-6.
3. The Chief of Air Staff(C.A.S) Air Head,
Quarters, Vayu Bhavan, New Delhi-11.
4. One copy to Ms.Sr.Tripurasundari, Advocate, H.NO.11-6-8b8, Reddy
5. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

pvm

Prabhakar 10/3/94